

IN THE NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH

COURT – IV

23.

IA-3099 & 3102/2023
in C.P.(IB)/503(MB)/2021

CORAM:

MS. ANU JAGMOHAN SINGH
MEMBER (Technical)

SHRI KISHORE VEMULAPALLI
MEMBER (Judicial)

ORDER SHEET OF THE HEARING HELD ON 22.04.2024

NAME OF THE PARTIES:

Ashok Leyland Ltd.

Vs

Windals Auto Pvt. Ltd.

SECTION: 9, 43(1) r/w 44 (1) OF INSOLVENCY AND BANKRUPTCY CODE, 2016.

ORDER

1. Ms. Mitali Bhatt a/w Mr. Ayush Rajani i/b AKR Legal, Ld. Counsel for the Applicant present (VC). Adv. Labdhi Shah i/b Adv. Sarosh Damania, Ld. Counsel for R1 and R2 in IA- 3099 and 3102 of 2023 present (VC). Ms. Chaitravi Pai i/b Adv. Yugal Bhatia, Ld. Counsel for R3 present (VC).
2. List this matter on 19.06.2024 for further consideration.

Sd/-
ANU JAGMOHAN SINGH
Member (Technical)

Sd/-
KISHORE VEMULAPALLI
Member (Judicial)